RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. 24/S.O./2026 Date: 29.10.2026

In continuation of Standing Order No. 17/SO/2026 governing the listing of cases in Part A and Part B of the Daily Cause List of the Rajasthan High Court, and with a view to ensuring uniformity and orderly conduct of court proceedings, the matters listed in the Daily Cause List shall ordinarily be taken up for hearing in the following sequence, subject to any contrary or special directions issued by the concerned Court:

1. Part A- Daily Cause List: - The matters listed in Part A of the Daily Cause List shall be taken up in seriatim, in the order in which they appear in the Cause List.
2. Part A- Supplementary Cause List: The matters listed in Part A of Supplementary Cause List shall be taken up in seriatim, in the order in which they appear in the Cause List.
3. Passed-over matters of Part A (Daily and Supplementary Cause List(s)): Upon completion of the initial hearing of the matters listed in Part A, the passed-over matters of Part A shall be taken up.
4. Part B Daily Cause List: Upon completion of the matters listed in Part A, including the passed-over matters thereof, the matters listed in Part B of the Daily Cause List and Part B of the Supplementary Cause List shall be taken up in seriatim, in the order in which they appear in the Cause List(s).
5. Passed-over matters of Part B: Upon completion of the initial hearing of the matters listed in Part B, the passed-over matters listed in Part B shall be taken up.

The aforesaid sequence shall be followed uniformly by all Courts. However, the concerned Court shall retain discretion to depart from the prescribed sequence in an appropriate case, having regard to the urgency, the nature of the matter, judicial exigency, or any other circumstances justifying such departure in the interest of justice.

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CHIEF JUSTICE

No:- Gen/XIX/Misc./2026/1810 Date: 29.10.2026

Copy forwarded via e-mail to the following for information: -

1. Registrar-cum-Principal Secretary/ P.S. to Hon'ble the Chief Justice.
2. P.S. to the Hon'ble Judge(s).

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REGISTRAR GENERAL

Copy forwarded via e-mail to the following for information and needful: -

1. Registrar (Admn.)/ (Admn. Sub. Court)/ (Vigilance)/ (Class.-I & II) /(Rules)/ (Writs) (Exam.)(Judl.)/ O.S.D.(F&I)/ Registrar-cum-C.P.C./O.S.D., Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
2. Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request that it may be circulated amongst the Hon'ble Judges through Private Secretaries and the officers at Jaipur Bench, Jaipur.
3. Assistant Registrar/ A.O.J. (Cause List/ Writ/ Civil / Criminal/ Paper Book Copying/ Stamp Reporter) Sections, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
4. President, Rajasthan High Court Advocates / Lawyers Association, Jodhpur.
5. President, Rajasthan High Court Bar Association, RHCB, Jaipur
6. Technical Director, NIC, Rajasthan High Court Bench, Jaipur for uploading it on the official website.
7. A.O.J., General Section, Rajasthan High Court, Jodhpur.

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REGISTRAR GENERAL